

(iv) REPORTED POLICE LATHI CHARGE ON
BUDDHIST DEMONSTRATORS AT AGRA
ON 1st MAY, 1978

श्री कचकलाल हेमराज जैन (बालाघाट):
अध्यक्ष महोदय, 14 अप्रैल, 1978 को पुलिस
ने शिङ्गलूड पास्ट्स, नियो-बुद्धिस्ट जनों,
को लाठी द्वारा पीटा, जो वि: अम्बेदकर साहब
के जन्म दिवस पर इलूस निकाल रहे थे।
इस प्रकार की घटना 23 अप्रैल को भी हुई।
पुलिस ने 1 मई को भी सत्याग्रहियों पर
आगरा में लाठी चलाई, वि: वि: कलस्वरूप
वर्मा आदिमियों की मृत्यु हो गई तथा हजारों
आदमी घायल हो गये। हालात गम्भीर हैं
और कर्फ्यू लगा दिया गया है। इस बारे
में गृह मंत्री को एक वक्तव्य देना चाहिए।

(v) REPORTED LOCK OUT AT I.T.I., NAINI

SHRI DHIRENDRANATH BASU
(Katwa): I want to draw the attention
of the hon. Minister of Commu-
nications to the following matter of
urgent public importance regarding
lockout of I.T.I. Naini and possible
lockout in other telephone industries:

The management of Indian Tele-
phone Industries at Naini declared a
lock-out on the 18th ultimo following
labour unrest leading to a lathi-charge
on agitating workers. Two thou-
sand three hundred employees had
been working there. As a result of
the decision of the lockout, workmen
of other units of Telephone Industries
have also been agitating. This action
may cause serious disturbances and
dislocation of telephone services for
want of instruments. A serious situa-
tion has developed following unlawful
activities by employees there. It is
reported that the management was not
willing to give a patient hearing to
Union leaders about their grievances.

May I, therefore, request the Hon'ble
Minister of Communications to look
into the matter without any further
delay and settle the disputes by nego-
tiation so that telephone services are
not disrupted?

12.13 hrs.

PAPERS LAID ON THE TABLE

ACCOUNTS OF ANIMAL WELFARE BOARD,
MADRAS FOR 1976-77 ALONG WITH
AUDIT REPORT THEREON

THE MINISTER OF AGRICUL-
TURE AND IRRIGATION (SHRI
SURJIT SINGH BARNALA): I beg
to lay on the Table a copy of the
Certified Accounts (Hindi and Eng-
lish versions) of the Animal Welfare
Board, Madras, for the year 1976-77
and the Audit Report thereon, under
sub-rule (4) of Rule 24 of the Animal
Welfare Board (Administration)
Rules, 1962. [Placed in Library. See
No. LT-2216/78].

NOTIFICATIONS UNDER ESSENTIAL COM-
MODITIES ACT, 1955

THE MINISTER OF AGRICUL-
TURE AND IRRIGATION (SHRI
SURJIT SINGH BARNALA) On
behalf of Shri Bhanu Pratap Singh,
I beg to lay on the Table a copy each
of the following Notifications (Hindi
and English versions) under sub-
section (6) of section 3 of the Essen-
tial Commodities Act, 1955:—

(1) The Sugarcane (Control)
Second Amendment Order, 1978,
published in Notification No. G.S.R.
197(E) in Gazette of India dated
the 28th March, 1978.

(2) G.S.R. 199(E) published in
Gazette of India dated the 29th
March, 1978 containing corrigendum
to Notification No. G.S.R. 155(E)
dated the 1st March, 1978.

[Placed in Library. See No. LT-
2217/78].

NOTIFICATIONS UNDER CUSTOMS ACT,
1962 AND UNDER CENTRAL EXCISE
RULES, 1944

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI SATISH AGARWAL): I beg
to lay on the Table:—

(2) A copy each of the following
Notifications (Hindi and English